

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-474(PB)/2018

IN THE MATTER OF:

Phoenix ARC Pvt. Ltd.

.... Applicant/petitioner

Vs.

Anush Finlease & Construction Pvt.Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.06.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

For the Applicant/petitioner : Ms. Sonakshi, Advocate
For the Respondent : Mr. Nikhil Jain, Advocate

ORDER

Rejoinder be filed within a week with a copy in advance to the counsel for the respondent.

List for arguments on 23rd July, 2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)